

**Mis-branded Products**

3738. SHRI BASWARAJ PATIL SEDAM: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is no direct action on the Chemicals & Fertilizers company, if products were found mis-branded or low quality;

(b) if so, the reasons therefor; and

(c) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) There are provisions under various Acts/Orders to take action against the Companies who manufacture mis-branded or low quality products. For fertilizers, the quality of fertilizers is regulated under the Fertilizers Control Order, 1985. For pesticides and insecticides, adequate provisions exist in the Insecticides Act, 1968 to take action against the erring companies.

Bureau of Indian Standards (BIS) has formulated a large number of Indian Standards for chemicals and related products. Besides, BIS operates a product certification scheme based on the Indian Standards under which licences are granted on product groups on voluntary applications. Actions are taken against the manufacturers who violate the BIS Act, 1986.

(b) and (c) Do not arise.

[Translation]

**Killings of Terrorists**

3739. SHRI THAWAR CHAND GEHLOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of terrorists killed from January, 1998 to October, 1998;

(b) the places where illegal arms and ammunition seized during the said period indicating the quantum thereof; and

(c) the special measures taken by the Government to prevent such terrorist activities?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The details of terrorists killed during the

current year are as under:—

State	No. of terrorists killed
Arunachal Pradesh	1
Assam	161
Jammu & Kashmir	930
Manipur	91
Meghalaya	1
Nagaland	59
Tripura	26

(b) Statement indicating the State-wise recovery of arms/explosives during 1998 is attached.

(c) "Public Order and Police" being State subjects, it is for concerned State Governments to devise various methods and take concrete steps in this regard. At the Central level, action is taken to facilitate coordination of the anti-terrorist operations of different states and to improve flow of information useful for control of their activities among the States. Further, help is being provided to the State Governments in terms of financial assistance for modernisation of police, supply of improved weapons, deployment of para-military forces etc. In certain special circumstances, financial assistance has also been given to some of the affected states over and above the on-going allocations for modernisation of police and supply of weapons.

**Statement****State-wise recovery of Arms/Explosives during 1998****ANDHRA PRADESH**

RDX 16 Kgs.

Pistols 19 nos.

**DELHI**

AK-47 Rifles 1 Nos.

Pistol 44 Nos.

Revolver	11 Nos.
Ammn/Pistol	204 Rds.
Grenades	8 Nos.
<b>GUJARAT</b>	
AK-47 Rifles	2 Nos.
<b>PUNJAB</b>	
AK-47 Rifles	7 Nos.
AK-56 Rifles	2 Nos.
Sniper Rifles	2 Nos.
Rocket	69 Nos.
Pistol/Revolver	24 Nos.
Ammn/AK Rifles	276 Rds.
Ammn/Pistol	70 Nos.
Grenades	62 Nos.
<b>RAJASTHAN</b>	
Pistol	1 Nos.
Revolver	20 Nos.
Ammn/Pistol	55 Rds.
Grenades	20 Nos.
<b>TAMIL NADU</b>	
Pistol	2 Nos.
Revolver	4 Nos.
Ammn/Pistol	1 Rds.
Grenades	1 Nos.
<b>UTTAR PRADESH</b>	
AK-47 Rifles	1 Nos.
Ammn/AK Rifles	102 Rds.
<b>JAMMU &amp; KASHMIR</b>	
Anti-Aircraft Gun	1 Nos.
Anti-Tank Gun	1 Nos.
Missile	10 Nos.
Pika Gun	23 Nos.
Mortar	17 Nos.
Rocket Launcher	257 Nos.
GPMG/UMG	57 Nos.

Grenade Launcher	72 Nos.
AK-Rifle	1312 Nos.
Sniper Rifle	35 Nos.
Pistol/Revolver	525 Nos.
Guns	49 Nos.
Grenades	6942 Nos.
Rocket	612 Nos.
Rocket Booster	235 Nos.
Ammn.	319636 Nos.

[English]

#### Oil Exploration

3740. SHRI PRABHU DAYAL KATHERIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of agencies engaged in exploring new sources of oil and natural gas in Uttar Pradesh, Madhya Pradesh and Himachal Pradesh during 1996, 1997 and current year;

(b) the names of places where exploration work is in progress;

(c) the amount spent on this work during the said period; and

(d) the results of this exploration work?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) Oil and Natural Gas Corporation (ONGC) and Oil India Ltd. (OIL) had/have been engaged in exploration work in these states. The consortium led by M/s HOEC also operated in block GN-ON-90/3, a part of which falls in Madhya Pradesh (MP).

(b) The areas where exploration work has been conducted/is being conducted during the year 1998-99 are:—

1. Near the Himalayan foothills in Ganga Basin —Uttar Pradesh (UP).
2. Kumhari-Hatta-Katni (MP)
3. Raneh-Kothi-Amanganj (MP)
4. Katni-Kawai-Amanganj (MP)